

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/14/2024
NAME OF THE COMPANY	Adarsh Global Traders & Services Pvt Ltd
NAME OF THE PETITIONER(S)	SLSPS Technologies Services LLP
NAME OF THE RESPONDENT(S)	Adarsh Global Traders & Services Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Mayur Mundra for the Financial Creditor.
None appeared for the Corporate Debtor.

Corporate Debtor served, but not present. **Matter is adjourned to 26.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)